

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 07/03/2014

PROCEEDINGS

Judiciary –Appointment of 28 Sub Judges / CJMs as District Judges – Consequential Transfers and Postings of Judicial Officers – Orders issued.

Read : G.O.(Ms) No.33 / 2014 / Home dated 19-02-2014

ORDER NO. B1- 40483 / 2013

As per the GO read first above the Government have appointed 28 Sub Judge / Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. In the circumstances following transfers and postings of judicial officers are ordered. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri A.Badharudheen, Additional District Judge-II / MACT, Mavelikkara	Additional District Judge-I, Mavelikkara	Shri M.Sasikumar, (Sl.No.7)	Assume charge
2	Shri P.C.Paulachan, Additional District Judge-IV / MACT, Kottayam	Additional District Judge-I, Kottayam	Shri S.Krishnakumar (Sl.No.17)	Addl.Sessions Judge (Sooryanelli cases) / Addl.District Judge-II, Kottayam
3	Smt. Ajitha K.Hassan, CJM, Kollam	Judge, Family Court, Kollam	JMFC-I, Kollam	Judge, Family Court, Chavara
4	Smt.M.B.Snehalatha, CJM, Thiruvananthapuram	MACT, Attingal	Addl.CJM, Thiruvananthapuram	MACT, Thiruvananthapuram
5	Shri C.Krishnakumar, CJM, Kozhikode	Wakf Tribunal / Addl.District Judge-III / Addl. MACT, Kozhikode	JMFC-III, Kozhikode	Addl.District Judge-I / Addl. MACT, Kozhikode
6	Shri A.V.Narayanan, Sub Judge on deputation as Secretary, DLSA Thrissur	Addl.District Judge-I / Addl. MACT, Kalpetta	On repatriation	District Judge, Kalpetta

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
7	Shri M.Sasikumar, CJM, Manjeri	Addl. District Judge-II / Addl. MACT, Mavelikkara	JMFC-I, Manjeri	Addl. District Judge-I, Mavelikkara
8	Shri P.S. Ananthkrishnan CJM, Palakkad	MACT, Palakkad	Shri Johny Sebastian (SI.No. 33)	Addl. District Judge-I / Addl. MACT, Palakkad
9	Shri E.C.Harigovindan, CJM, Thalassery	Addl. District Judge-IV / Addl. MACT, Thalassery	Addl. CJM, Thalassery	Addl. District Judge-II/ Addl. MACT, Thalassery
10	Shri R.Ramababu, CJM, Alappuzha	Addl. District Judge-III / Addl. MACT, Alappuzha	JMFC-II, Alappuzha	MACT, Alappuzha
11	Sri.N.Ravisankar, CJM, Kalpetta	Addl. District Judge- II / Addl. MACT, Kalpetta	Munsiff-Magistrate, Manathavady	MACT, Kalpetta
12	Smt. Sherly Deth P, CJM, Pathanamthitta	Addl. District Judge-III / Addl. MACT, Pathanamthitta	JMFC-I, Pathanamthitta	Addl. District Judge- II / Addl. MACT, Pathanamthitta
13	Shri D.Sureshkumar, CJM, Thodupuzha	Addl. District Judge- IV/ Addl. MACT, Thodupuzha	JMFC, Thodupuzha	Spl. Judge(NDPS Act cases)/ Addl. District Judge-II, Thodupuzha
14	Shri T.P.Suresh Babu, CJM, Kasaragod	Addl. District Judge-I/ Addl. MACT, Kasaragod	JMFC, Kasaragod	Addl. District Judge-II/ Addl. MACT, Kasaragod
15	Smt.V.P.Indira Devi, CJM, Thrissur	MACT, Manjeri	JMFC-II, Thrissur	MACT / Addl. District Judge, Tirur
16	Smt. M.G.Padmini, Pri. Sub Judge, Ernakulam	Addl. District Judge- II / Addl. MACT, N.Paravur	Shri J.Nazar (SI.No.45)	Addl. District Judge-I / MACT, N.Paravur
17	Shri S.Krishnakumar, CJM, Kottayam	Addl. District Judge- IV/ Addl. MACT, Kottayam	JMFC-II, Kottayam	Addl. District Judge-I, Kottayam
18	Shri V.Hari Nair, CJM, Ernakulam	Judge, Family Court, Kottarakkara	JMFC-I, Ernakulam	Judge, Family Court, Chavara
19	Shri Johson John, Sub Judge, Chengannur	Addl. District Judge-III / Addl. MACT, Mavelikkara	Sub Judge, Mavelikkara	Addl. District Judge-I, Mavelikkara

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20	Shri K.S.Sarathchandran, OD as Deputy Registrar, KAT, Thiruvananthapuram	Addl.District Judge- VI / Addl. MACT, Kollam	On repatriation	Addl.District Judge-V / Addl. MACT, Kollam
21	Shri S.V.Unnikrishnan Nair, Addl.Sub Judge-I, Ernakulam	Addl.Sessions Judge (Abkari Cases), Kottarakkara	Addl.Sub Judge-III, Ernakulam	Addl.District Judge-V / Addl. MACT, Kollam
22	Shri K.J.Arby, Principal Sub Judge, Kozhikode	Addl. District Judge- III / Addl. MACT, Thalassery	Shri P.Saidalavi (SI.No.49)	Addl.District Judge-I / Addl. MACT, Thalassery
23	Shri G.Girish, Principal Sub Judge, Kottayam	Judge, Family Court, Kattappana	Smt. Minimol T.K. (SI.No.46)	Judge, Family Court, Thodupuzha
24	Shri C.Pratheepkumar, Secretary, DLSA, Thiruvananthapuram	Judge, Family Court, Alappuzha	On repatriation	District Judge, Alappuzha
25	Smt. K.Subhadramma, Sub Judge, Manjeri	Addl.District Judge-III / Addl. MACT, Manjeri	Sub Judge, Tirur	District Judge, Manjeri
26	Smt. M.K. Prasannakumari, Sub Judge, Alappuzha	Judge, Family Court, Thodupuzha	Sub Judge, Cherthala	Shri Emmanuel P.Kolady
27	Sri. P.P.Saidalavi, Prl. Sub Judge, Thrissur	Addl.District Judge-III / Addl. MACT, Thrissur	Shri K.Soman (SI.No.50)	Addl.District Judge- IV / Addl. MACT, Thrissur
28	Shri Nissar Ahammed K.T., Sub Judge, Sulthan Bathery	Judge, Family Court, Kalpetta	District Judge, Kalpetta	District Judge, Kalpetta
29	Shri K.Ananthakrishna Navada, Deputy Director, Kerala Judicial Academy	Judge, Family Court, Muvattupuzha	On repatriation	Judge, Family Court, Ernakulam
30	Shri V.O.Ajayakumar, Secretary, DLSA, Ernakulam	Addl.District Judge- VIII / Addl. MACT, Ernakulam	On repatriation	Addl.District Judge- VII / Addl. MACT, Ernakulam
31	Shri C.Krishnan, Principal Sub Judge, N.Paravur	CJM, Kalpetta	Sub Judge, Perumbavoor	Munsiff-Magistrate, Manathavady
32	Shri Muralee Gopal Pandalai, Principal Sub Judge, Kollam	CJM, Thodupuzha	Shri P.V.Anishkumar (SI.No.47)	JMFC, Thodupuzha

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33	Shri Johny Sebastian, Pri.Sub Judge, Palakad	CJM, Palakkad	Shri R.T.Prakash (Sl.No.48)	JMFC-I, Palakkad
34	Shri K.E.Salih Addl.Sub Judge-III, Kozhikode from 23-06-2011 due for transfer from Kozhikode	CJM, Kozhikode	Shri P.Saidalavi (Sl.No.49)	JMFC-III, Kozhikode
35	Shri Vincent Charley V. Pri.Sub Judge, Thiruvananthapuram	CJM, Thiruvananthapuram	Shri A. Shajahan (Sl.No.51)	Addl.CJM, Thiruvananthapuram
36	Sri. Jayakumar John S Sub Judge, Karungappally	CJM, Manjeri	Addl. Sub Judge, Kollam	JMFC-I, Manjeri
37	Smt. P.Mayadevi, Sub Judge, Thiruvalla	CJM, Kollam	Sub Judge, Pathanamthitta	JMFC-I, Kollam
38	Shri K.G.Sanalkumar, Addl.Sub Judge-II, Ernakulam	CJM, Alappuzha	Addl. Sub Judge-III, Ernakulam	JMFC-II, Alappuzha
39	Shri Nixon M. Joseph, Sub Judge on OD as Secretary, DLSA, Alappuzha	CJM, Thrissur	On repatriation	JMFC-II, Thrissur
40	Smt. V.S.Bindukumari, Addl.Sub Judge, N.Paravur	CJM, Kottayam	Sub Judge, Perumbavoor	JMFC-II, Kottayam
41	Shri Manoj M., Addl.CJM, Ernakulam	CJM, Pathanamthitta	JMFC-I, Ernakulam	JMFC-I, Pathanamthitta
42	Shri M.V.Rajakumara, Addl.Sub Judge-I, Thrissur	CJM, Thalassery	Addl. Sub Judge-II, Thrissur	Addl. CJM, Thalassery
43	Smt.Ambika K.S., Addl. Sub Judge-I Thiruvananthapuram	CJM, Ernakulam	Addl. Sub Judge-II, Thiruvananthapuram	JMFC-I, Ernakulam
44	Shri Raju N.V., Addl. CJM(Economic Offences), Ernakulam	CJM, Kasaragod	JMFC-I, Ernakulam	JMFC, Kasaragod
45	Shri J.Nazar, Additional Sub Judge-III, Ernakulam	Principal Sub Judge, Ernakulam	Continue to hold the full additional charge	Smt. M.G.Padmini (Sl.No.16)

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46	Smt. Minimol T.K., Additional Sub Judge, Kottayam	Principal Sub Judge, Kottayam	Continue to hold the full additional charge	Shri G.Girish (SI.No.23)
47	Shri P.V.Anishkumar, Additional Sub Judge, Kollam	Principal Sub Judge, Kollam	Continue to hold the full additional charge	Shri Muralee Gopal Pandalai(SI.No.32)
48	Shri Prakash R.T., Additional Sub Judge, Palakkad	Principal Sub Judge, Palakkad	Continue to hold the full additional charge	Shri Johny Sebastian(SI.No.33)
49	Shri P.Saidalavi, Additional Sub Judge-I, Kozhikode	Principal Sub Judge, Kozhikode	Continue to hold the full additional charge	Shri K.J.Arby (SI.No.22)
50	Shri Soman K., Additional Sub Judge-II, Thrissur	Principal Sub Judge, Thrissur	Continue to hold the full additional charge	Shri P.P.Saidalavi (SI.No.27)
51	Shri A.Shajahan, Additional Sub Judge-II, Thiruvananthapuram	Principal Sub Judge, Thiruvananthapuram	Continue to hold the full additional charge	Shri Vincent Charley V.(SI.No.35)

Shri V.N.Sathyanadhan and Shri Emmanuel P.Kolady, Retired District Judges now functioning as Judge, Family Courts at Alappuzha and Thodupuzha will handed over charge of their offices to Shri C.Pratheepkumar(SI.No.24) Smt. M.K. Prasannakumari(SI.No.26)

The Officers at SI.No 1,2,3,5,6,13,19,21,22,24,26, 27 and 31 to 44 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

The Officers at SI.No 45 to 51 are eligible for Special Pay for extra administrative work @ Rupees 1,750/- per month in their new posts.

All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

The officers at SI.Nos.15, 19, 20, 21, 24, 26, 31, 32, 35 to 44 are eligible for transfer grant.

All the above postings are subject General Transfer, 2014.

All officers transferred by these proceedings are directed to take charge in new posts on or after 10-03-2014.

(By Order)



N.Anil Kumar

Registrar(Subordinate Judiciary)

To .

The Accountant General (A&E) Kerala, Thiruvananthapuram(51 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.